



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

NATIONAL LOK ADALAT CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Saturday,10th April 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 1

**[THIS COURT WILL SIT IN ORIGINAL COURT NO. 4
NEW INDIA ASSURANCE CO. LTD. & BAJAJ ALLIANCE
GENERAL INSURANCE CO. LTD**

CONCILIATORS:-

- 1) Mr. Bahadur Ramchiary
- 2) Ms. Nirupama Baruah]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING			
1 MACApp./144/2012	LAKHIMI DAS and 3 ORS, Versus THE DIVISIONAL MANAGER and ORS,	MR.T J MAHANTA MR.S SINGH MR.P P DUTTA MR.S M RAHMAN	MR.A TALUKDAR MR.K K BHATTA MR.J JOHN
2 I.A./2452/2015 in MACApp./256908/2015	MRS. BISHAKHA DAS and 3 ORS, Versus M/S NETWORK TRAVELS and 5 ORS,	MR.S K SANGANERIA MRA SHARMA MRG JALAN	MSP DEHINGIA(R-3) MS.M CHOUDHURY(R-3) MR.S BHUYAN(R-5) MR.S SARMA(R-1) MR.R GOSWAMI(R-5) MR.S DUTTA(R-3) MS.P BORTHAKURR-5 MR.SIDHANT DUTTA(R-3)
WITH MACApp./256908/2015 (Filing Number)	MRS. BISHAKHA DAS and 3 ORS, Versus M/S NETWORK TRAVELS and 5 ORS,	MR.P P BARUAH	
3 MACApp./355/2016 WITH LCR	NEW INDIA ASSURANCE COMPANY LTD Versus SMT KALPANA PAUL and 5 ORS	MS.N MODI MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	MR.G N SAHEWALLA(R-1) MR. K K BHATRA MR.B K PURKAYASTHAR-6 MR. R K BHATRA MS.B SARMA MR.P DEKA MRS.S S BAWARI MS.K DEKA MR D BHUYAN MD.ASLAM
4 MACApp./404/2016 WITH LCR	MRS. SHAMARTA BANU and 2 ORS, Versus MD. NURUL AMIN and ANR,	MR.M TALUKDAR MS.D KALITA	MR. E AHMED MR. A BHATTACHARYYA MR.Z HAMMAD
5 MACApp./7/2017	M/S NEW INDIA ASSURANCE CO. LTD Versus SMTI ILA KALITA and 3 ORS	MR.K K BHATRA MR.R K BHATRA MR.A AHMED MS.P HAJURI MS.S DAS	MR.T J MAHANTA MS.P BHATTACHARYA MR.A BARUA MR.A BHATTACHARYA MR.S SINGH

6	MACApp./363/2017 WITH LCR	SRIMATI JURIMONI BARUAH MEDHI and 4 ORS Versus SRI SHYAM SUNDAR SHAH and ANR	MR.D SAIKIA MR.R BARUAH MR. K K DUTTA MR.B GOGOI MS.R BORAH MR.A DEKA	MR.A TALUKDAR(R-2) MR.K K BHATTA R-2 MR.J JOHN(R-2)
7	MACApp./639/2017 WITH LCR	SRI TANKESWAR DEKA Versus THE ORIENTAL INSURANCE COP. LTD and 3 ORS	MR. A MANNAF MS. F BEGUM MD. K ALI	MR. S K GOSWAMI (R1) MR. A KHAN (R2 & R3) MR. R GOSWAMI (R4) MS. M SAIKIA (R4) MR. B K GOSWAMI (R1) MS. P BORTHAKUR (R4) MR. R SHARMA (R1) MR. R KATHKATIA (R1)
8	I.A.(Civil)/3315/2017 in MACApp./302493/2017	NEW INDIA ASSURANCE CO. LTD. Versus RAJIB DAS and 4 ORS,	MS.N MODI MR.N KALITA MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	MR. A R AGARWALA (R1) MR. R K BHATRA (R4) MS. R DUTTA (R4) MR. A KALITA (R4) MR. A LAHKAR (R4) MR. D BHUYAN (R4) MS. R LAILA (R1) MD. K ALI (R1)
	WITH MACApp./302493/2017 (Filing Number)	NEW INDIA ASSURANCE COMPANY LTD Versus SRI RAJIB DAS and 4 ORS	MS.N MODI MR.S DUTTA	
9	MACApp./142/2018 WITH LCR	SMTI SUMITRA DEKA Versus DIPUMONI KAKATI and ANR,	MR. M TALUKDAR MS. D KALITA	MR. M SARMA MR. S BHUYAN MR. R GOSWAMI MR. A GOYAL MR. A CHOUDHURY MS. M SAIKIA MR. C S ROY
10	MACApp./548/2018 WITH LCR	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD Versus MUSSTT KHALEDA BEGUM CHOUDHURY AND 5 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
11	MACApp./730/2018 WITH LCR	THE NEW INDIA ASSURANCE CO. LTD Versus SHRI RAJU LAHOTI and 2 ORS	MR. A J SAIKIA MR. N N BHUYAN MR. U K DUTTA MR. B KAKATI MR. K BORAH	MR. Z IQBAL (R-1) MR. K KALITA MS. S PARBIN (R-1)
12	MACApp./988/2018 WITH LCR	SMTI ROTIMA RABHA AND 3 ORS Versus THE NEW INDIA ASSURANCE CO. LTD AND 2 ORS	MR. S MUKTAR MR. S RAHMAN MR. S HUSSAIN MR. M UDDIN	
13	MACApp./249/2019 WITH LCR	MIHIR GAUTAM BABLOO DAS Versus SRI DILIP KUMAR NATH AND 3 ORS.	MR. P S DEKA MR. B K BHAGAWATI MS P DAIMARI MS K KALITA	MR. B KAKATI MS B KASSHYAP MR. N P BARUAH MR. D LAHKAR
14	MACApp./345/2019 WITH LCR	SEWALI KALITA AND 3 ORS. Versus THE REGIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD., AND ANR	MR. A R AGARWALA	MR SISHIR DUTTA MS M BORCHETIYA MR. S DUTTA
15	MACApp./355/2019 WITH LCR	NEW INDIA ASSURANCE COMPANY LIMITED Versus SMTI. LAXMI BHUMIJ AND 3 ORS.	MR. R K BHATRA	MR. A RAJKHOWA MR. R P HAZARIKA
16	MACApp./508/2019 WITH LCR	NEW INDIA ASSURANCE COMPANY LTD., Versus SMTI. PADUMI DAS AND ANR	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. M TALUKDAR MR. M TALUKDAR MR. A SHAKIL
17	MACApp./538/2019 WITH LCR	NEW INDIA ASSURANCE COMPANY LTD. Versus SMTI. MANJU PATHAK (SARMA) AND ANR	MR S DUTTA MR. S DUTTA MR. S DUTTA	MS. R R SARMAH BARUAH MR D MONDAL DR. UTPALJEET BARUAH
18	MACApp./661/2019 WITH LCR	AHIDUR RAHMAN Versus NEW INDIA ASSURANCE COMPANY LIMITED AND 2 ORS.	MR. D DAS MR. B J TALUKDAR	MR. K K BHATTA

19	I.A.(Civil)/3474/2019 in MACApp./14748/2019	NEW INDIA ASSURANCE COMPANY LIMITED Versus SMTI. TIYA PAUL DEY AND 5 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. M TALUKDAR MR. A SHAKIL
	WITH MACApp./14748/2019 (Filing Number)	NEW INDIA ASSURANCE COMPANY LIMITED Versus SMTI. TIYA PAUL DEY AND 5 ORS		
20	MACApp./54/2020 WITH LCR	SRI JOGANANDA DEURY Versus MAYNUL KHAN AND 2 ORS	MR. D J SARMA MS. C CHAKRABORTY	MR. A AHMED (R-1) U U KHAN (R-1)
21	MACApp./62/2020 WITH LCR	SMT. ARUNA DEVI CHAKMA and ANR, Versus RAMBABU SAH and 2 ORS,	MR.A K GUPTA MR. R K MISHRA	
22	MACApp./108/2020 WITH LCR	NEW INDIA ASSURANCE CO. LTD. Versus SMTI URBOSHI DEKA and 2 ORS,	MR. A TALUKDAR MR. K K BHATTA MR. J JOHN	
23	I.A.(Civil)/450/2020 in MACApp./1073/2020	MD. DIN ISLAM Versus THE NEW INDIA ASSURANCE CO. LTD. AND 2 ORS	A RAHMAN	MR. K K BHATTA MR J JOHN MS JONA TALUKDAR MS R DEVI
	WITH MACApp./1073/2020 (Filing Number)	MD. DIN ISLAM Versus THE NEW INDIA ASSURANCE CO. LTD. AND 2 ORS		
24	I.A.(Civil)/1638/2020 in MACApp./6876/2020	M/S NEW INDIA ASSURANCE COMPANY LIMITED Versus SMTI PRANALI HAZARIKA AND 3 ORS	MR. K K BHATTA MS R DEVI	
	WITH MACApp./6876/2020 (Filing Number)	M/S NEW INDIA ASSURANCE COMPANY LIMITED Versus SMTI PRANALI HAZARIKA AND 3 ORS (A)		
25	I.A.(Civil)/1717/2020 in MACApp. SL. NO. 7165/2020 in MACApp./7165/2020	NEW INDIA ASSURANCE CO. LTD. Versus KALPANA BORA AND 2 ORS.	MR. K K BHATRA MR. R K BHATRA MR D BHUYAN	MR. A DUTTA

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LEAVE NOTE OF ADVOCATES FOR 10/04/2021

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1)	MR. V K CHOPRA	02-05-2021	To	07-05-2021
2)	MR. R P SINGH	05-04-2021	To	26-04-2021
3)	MR. G AGARWAL	07-04-2021	To	10-04-2021
4)	MRS N AGARWAL	07-04-2021	To	10-04-2021
5)	MR B K SINGH	19-04-2021	To	30-04-2021



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(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 2

**[THIS COURT WILL SIT IN ORIGINAL COURT NO. 7
ORIENTAL INSURANCE CO. LTD.**

CONCILIATORS:-

- 1) Mr. Rajesh Kr. Bhatra**
- 2) Ms. Nikita Barooah**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	MACApp./373/2016 WITH LCR	THE ORIENTAL INSURANCECO LTD Versus SRI AIONG SHYAM and 2 ORS	MR.S K GOSWAMI MR.A ACHARYA MR.R KATHKATIA	MR.P CHOUDHURY(R-1) MS.S KHANIKAR(R-1) MR.P P DUTTA(R-3) MS.P BARUAH R-1 MR.A BARUA(R-3) MR.A BHATTACHARYA(R-3)
2	MACApp./28/2017 WITH LCR	SRI PRADIP HAZARIKA Versus SRI ROMEN DAS and 2 ORS	MR.P MAHANTA MS.D PAUL MR.C M MAHANTA	MR. R C PAUL (R3) MR.A AHMED(R-3) MS L DAS (R3)
3	MACApp./99/2017 WITH LCR	THE ORIENTAL INSURANCE COMPANY LTD Versus SMTI MALLIKA BEGUM and ANR	MS.R D MOZUMDAR MS.C MOZUMDAR	MR.T H HAZARIKAR-2 MR T KALITA (R 1) MR. S DEKA(R-2) MR.M CHETIA(R-2) MR.A RASHID(R-2) MR.K ISLAM(R-2) MR. A KAKATI (R 1) MR. S J BORDOLOI (R 1)
4	MACApp./355/2017 WITH LCR	THE ORIENTAL INSURANCE COMPANY LTD Versus SMT PRATIMA SONOWAL and 3 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. B CHETRI (R- 1-3) MR. K K PARASAR (R- 1-3)
5	MACApp./333/2018 WITH LCR	SUBODH KUMAR GUPTA @ SAH Versus ASHOK MANDAL and ANR	MR. M TALUKDAR MS. D KALITA	MR. R C PAUL (R- 2)
6	MACApp./369/2018 WITH LCR	ORIENTAL INSURANCE COMPANY LIMITED Versus NEOWARUN NESSA AND 4 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. M TALUKDAR MR J DAS MR. A SHAKIL MS. M BORUAH
7	MACApp./539/2018 WITH LCR	MISS RUSHI @ RUCHI THAPA Versus M/S ORIENTAL INSURANCE CO. LTD AND 2 ORS	MR. T J MAHANTA MS. P BHATTACHARYA MR. S SINGH MR. A BORUA	MS S MOCHAHARI (R1) MR S DUTTA (R1) MS. M CHOUDHURY (R1) MR. B BORAH (R2 & R3) MR. N GOSWAMI (R2 & R3) MR K ROY (R2 & R3) MR. C SHARMA (R1) MR P DEKA (R2 & R3) MS M GAZLOO (R1)

8	MACApp./659/2018 WITH LCR	JONALI MANTA AND 2 ORS Versus THE REGIONAL MANAGER AND ANR	MR. A R AGARWALA	MR. O P BHATI MD. A AHMED (R1) MR. R C PAUL (R1) MR T C DAS MR. P SARMA MS L DAS (R1) MR. P K BAJAJ
9	MACApp./826/2018 WITH LCR	SMTI KALPANA MEDHI AND 4 ORS Versus ORIENTAL INSURANCE COMPANY LTD AND 5 ORS	MR. S RAHMAN	MS. R D MOZUMDAR MR. K K BHATTA (R4) MR J JOHN (R4) MS. C MOZUMDAR MS JONA TALUKDAR (R4) MR. S P SHARMA MS. R DEVI (R4)
10	MACApp./869/2018 WITH LCR	THE ORIENTAL INSURANCE COMPANY LTD Versus SMT ANJALI DAS AND 3 ORS	MR. A DUTTA MRS. P M DUTTA	MR. R GOSWAMI Ms. J BARUAH MS. N. MAHANTA
11	MACApp./946/2018	THE ORIENTAL INSURANCE CO. LTD Versus SRI MRIDUL BORDOLOI AND ANR	MR. S K GOSWAMI MR R SHARMA	
12	MACApp./40/2019 WITH LCR	REKHA DAS AND 3 ORS Versus THE REGIONAL MANAGER THE ORIENTAL INSURANCE CO. LTD ANR	MR. A R AGARWALA	MR SISHIR DUTTA MR. C SHARMA MR. S DUTTA
13	I.A.(Civil)/93/2019 in MACApp./15561/2018 WITH MACApp./15561/2018 (Filing Number)	ORIENTAL INSURANCE COMPANY LIMITED Versus SMTI SAFIA KHATUN AND ANR ORIENTAL INSURANCE COMPANY LIMITED Versus SMTI SAFIA KHATUN AND ANR	MR. R C PAUL MS L DAS	MR. M TALUKDAR MS. S BIN MR. A SHAKIL
14	MACApp./170/2019 WITH LCR	SRI CHANDRA KT. BISWAS and 2 ORS, Versus SRI SANJIB BORO and 3 ORS,	MR. M TALUKDAR MS. D KALITA	MR. K K DEY (R - 4) MR. R C PAUL MR. D NATH (R - 2) MR. V K BAROOAH (R - 4)
15	MACApp./173/2019 WITH LCR	SRI NABIN TANTI and 3 ORS, Versus SRI SANJIB BORO and 3 ORS,	MR. M TALUKDAR MS. D KALITA	MR. K K DEY(R-4) MR. S K GOSWAMI (R-3) MR B SARMAH MR. D NATH (R-2) MR. N BARMAN MR. V K BAROOAH (R-4) MR. R KATHKATIA (R-3)
16	MACApp./219/2019 WITH LCR	SRI KAMINI DEKA Versus SRI GOBINDA KALITA AND 3 ORS	MR. K BHATTACHARJEE MR. S DAS MS S DAS	MS S MOCHAHARI MR SISHIR DUTTA MS. M CHOUDHURY MS M BORCHETIYA MR. S DUTTA MS G M BORA
17	MACApp./252/2019 WITH LCR	ORIENTAL INSURANCE CO. LTD, Versus SRI. MANJIT KR. BRAHMA and 2 ORS,	MR. S DUTTA MS. M CHOUDHURY MR. M CHOUDHURY MR. D CHAKRABORTY	MR. J U AHMED(R-1) MR. R K MUSHAHARY MR. H HOQUE(R-1)
18	MACApp./296/2019	SRI BIREN CHANDRA BORAH Versus ORIENTAL INSURANCE CO. LTD. AND 3 ORS	MR. S P CHOUDHURY MR. A S DHILLON	MS S MOCHAHARI MR SISHIR DUTTA MS. M CHOUDHURY MS M BORCHETIYA MR. S DUTTA
19	MACApp./315/2019	ORIENTAL INSURANCE COMPANY LIMITED Versus SMTI. MAMTA DEVI AND 2 ORS.	MS S MOCHAHARI MR SISHIR DUTTA MS. M CHOUDHURY MR. C SHARMA MS M GAZLOO	
20	MACApp./327/2019 WITH LCR	SRI BHAGAWAN KALITA Versus MD. SOROJ AHMED AND 2 ORS.	MR. P KATAKI MR. U SARMA	MR. A DUTTA MRS. P M DUTTA

21	MACApp./339/2019 WITH LCR	ORIENTAL INSURANCE COMPANY LTD., Versus MS. NISPILA O. SANGMA AND 5 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. B CHOWDHURY MR. S R ISLAM MS B KUMARI
22	MACApp./346/2019 WITH LCR	ABDUL KARIM Versus THE ORIENTAL INSURANCE COMPANY LTD. AND ANR	MR. B PATHAK MR H K GOGOI MR. R THADANI	MR. A DUTTA MRS. P M DUTTA
23	MACApp./432/2019 WITH LCR	SMTI. TRIPTI BORO Versus THE ORIENTAL INSURANCE COMPANY LIMITED AND 2 ORS.	MR. S MUKTAR MR. S RAHMAN MR. S HUSSAIN MR. M UDDIN MR. M UDDIN	MR SISHIR DUTTA MS M BORCHETIYA MR. S DUTTA
24	MACApp./516/2019 WITH LCR	HANIF ALI Versus THE REGIONAL MANAGER, ORIENTAL INSURANCE CO. LTD. AND 2 ORS	MR. A R AGARWALA	MR SISHIR DUTTA MS M BORCHETIYA MR. S DUTTA
25	MACApp./548/2019 WITH LCR	SONA BHANU Versus THE REGIONAL MANAGER, ORIENTAL INSURANCE CO. LTD. AND 2 ORS	MR. A R AGARWALA	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA
26	MACApp./597/2019 WITH LCR	OJUFA KHATUN AND 2 ORS Versus THE REGIONAL MANAGER, ORIENTAL INSURANCE CO. LTD. AND 2 ORS	MR. A R AGARWALA	MR. R C PAUL MS M BHARATI
27	MACApp./605/2019	ORIENTAL INSURANCE COMPANY LTD Versus SMTI. KUNJA RANI SINGH AND 3 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR D MONDAL
28	MACApp./18/2020 WITH LCR	ORIENTAL INSURANCE CO. LTD. Versus RAJESH NARAH @ SANJU NARAH and 2 ORS,	MS.N MODI MSP DEHINGIA MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	
29	MACApp./20/2020 WITH LCR	BISWAJIT KACHARY @ BISWAJIT BORO Versus ORIENTAL INSURANCE COMPANY LIMITED AND 2 ORS	MR. D DAS MR. B J TALUKDAR	MR. A DUTTA MRS. P M DUTTA

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LEAVE NOTE OF ADVOCATES FOR 10/04/2021

1)	MR. V K CHOPRA	02-05-2021	To	07-05-2021
2)	MR. R P SINGH	05-04-2021	To	26-04-2021
3)	MR. G AGARWAL	07-04-2021	To	10-04-2021
4)	MRS N AGARWAL	07-04-2021	To	10-04-2021
5)	MR B K SINGH	19-04-2021	To	30-04-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 3

**[THIS COURT WILL SIT IN ORIGINAL COURT NO. 10
UNITED INDIA INSURANCE CO. LTD.**

CONCILIATORS:-

- 1) Mr. Gautam Choudhury**
- 2) Mr. Dharmendra Kr. Sarmah]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	MACApp./98/2016	UNITED INDIA INSURANCE CO. LTD Versus JAMIRAN NESSA and 4 ORS	MR.A TALUKDAR MS.L SHARMA MR.K K BHATTA MR.J JOHN	MR S MUKTAR MR.S RAHMANR-1 MR. S HUSSAIN MR. A S CHOUDHURY MR. P S LAHKAR MS. A TALUKDAR
2	MACApp./479/2017 WITH LCR	AMIRUL ISLAM Versus THE REGIONAL MANAGER and ANR,	MR.A R AGARWALA	MR. R C PAUL (R1) MS L DAS (R1)
3	MACApp./480/2017 WITH LCR	FIROJ ALI Versus THE REGIONAL MANAGER and ANR,	MR. A R AGARWALA	MR. R C PAUL MS N RAJKONWAR
4	MACApp./482/2017 WITH LCR	ABDUR RAHMAN and 8 ORS Versus THE REGIONAL MANAGER UNITED INDIA INSURANCE CO. LTD and ANR	MR.A R AGARWALA MD.K ALI MS.R LAILA	MR. R C PAUL MS N RAJKONWAR
5	MACApp./571/2017 WITH LCR	SABITAKHELMA and 2 ORS, Versus THE REGIONAL MANAGER and ANR,	MR.A R AGARWALA MD.K ALI	MR. R C PAUL MS N RAJKONWAR
6	MACApp./578/2017 WITH LCR	M/S UNITED INDIA INSURANCE CO. LTD Versus SMTI MAYURI SAIKIA and 5 ORS	MR. A J SAIKIA MR.A AHMED MR G S BORO	MR. S BANIK MR. S K AGARWAL MR. S K AGARWAL
7	MACApp./165/2018 WITH LCR	DIPANKAR DAS Versus UNITED INDIA INSURANCE CO. LTD	MR. K SARMA MR. D DAS	MR. R GOSWAMI (R1) MS. M SAIKIA (R1) MS. P BORTHAKUR (R1)
8	MACApp./183/2018 WITH LCR	MUSTT MANOWARA BEGUM AND 2 ORS Versus UNITED INDIA INSURANCE CO. LTD AND 2 ORS	MR. K SARMA MR. D DAS MR. M BARUAH MR. M UDDIN	MS S MOCHAHARI (R1) MR. S DUTTA (R1) MS. M CHOUDHURY (R1) MR. C SHARMA (R1) MS M GAZLOO (R1)
9	MACApp./221/2018 WITH LCR	MUSTT BULUWARA BEGUM AND 2 ORS Versus UNITED INDIA INSURANCE CO. LTD AND 2 ORS	MR. M TALUKDAR MR. A SHAKIL MR. M UDDIN	MR. R C PAUL MS L DAS
10	MACApp./351/2018 WITH LCR	MOJIDA KHATUN Versus UNITED INDIA INSURANCE COMPANY LTD	MR. S RAHMAN MR. M UDDIN	MS. P DEBNATH (R1) MR. R C PAUL (R1)

11	MACApp./378/2018 WITH LCR	ARJINA BIBI Versus UNITED INDIA INSURANCE COMPANY LIMITED	MR. S MUKTAR MR. S RAHMAN MR. S HUSSAIN MR. M UDDIN MR. M UDDIN	MR. I HUSSAIN (R1) MR. S RAHMAN MR. R C PAUL
12	MACApp./509/2018 WITH LCR	UNITED INDIA INSURANCE COMPANY LTD Versus SMT MINATI SAIKIA AND 6 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR A A DEWAN (R6-7)
13	MACApp./588/2018 WITH LCR	SMT PRATIMA DEVI AND ANR Versus THE REGIONAL MANAGER UNITED INDIA INSURANCE COMPANY LTD AND 2 ORS	MR D K KALITA MR. K K PARASAR	MS. P DEBNATH (R1) MR. R C PAUL (R1) MR. M A LASKAR (R2)
14	MACApp./604/2018	SMTI ANITA DAS Versus M/S UNITED INDIA INSURANCE CO. LTD AND 4 ORS	MR. T J MAHANTA MS. P BHATTACHARYA MR. S SINGH MR. A BORUA	MS. P DEBNATH (R1) MD. A AHMED (R1) MR. R K BHATRA MR. R C PAUL (R1) MR D BHUYAN MS R GANGAWAT MS M N KONYAK
15	MACApp./621/2018 WITH LCR	SMTI SARASWATI KALITA Versus M/S UNITED INDIA INSURANCE CO. LTD AND 4 ORS	MR. T J MAHANTA MS. P BHATTACHARYA MR. S SINGH MR. A BARUAH	MR. K K BHATTA (R1)
16	MACApp./642/2018 WITH LCR	MRS MONMAYA SUNAR AND 3 ORS Versus THE UNITED INDIA INSURANCE COMPANY LTD AND 2 ORS	MR. A KHANIKAR	MR. K K BHATTA (R1) MS JONA TALUKDAR (R1)
17	MACApp./703/2018 WITH LCR	M/S UNITED INDIA INSURANCE CO. LTD Versus SRI NOYONMONI GOGOI AND 2 ORS	MR. R C PAUL MR. A AHMED MS M BHARATI	MR. B CHETIA (R1) MR. N BORUAH MS B SAIKIA
18	MACApp./738/2018 WITH LCR	M/S UNITED INDIA INSURANCE CO. LTD. Versus MD. AMEN ALI and ANR,	MR. K K DEY MD. A AHMED MR V K BAROOAH	MR. A H AHMED MR.A RAHMAN(R-1)
19	MACApp./742/2018 WITH LCR	THE UNITED INDIA INSURANCE COMPANY LTD Versus SMT SANMONI CHETIA AND 6 ORS	MR. A DUTTA MRS. P M DUTTA	
20	MACApp./982/2018 WITH LCR	IRISHA MOMIN AND ANR Versus THE REGIONAL MANAGER UNITED INDIA INSURANCE CO. LTD AND ANR	MR. A R AGARWALA	MR H BURAGOHAIN (R1) MR S S SHARMA (R1) MS L SHARMA (R1) MR. B J MUKHERJEE (R1)
21	MACApp./78/2019	THE UNITED INDIA INSURANCE COMPANY LTD Versus SRI DHRUBAJYOTI BORAH AND 4 ORS	MR. A DUTTA MRS. P M DUTTA	MR P DEKA MR G RENGMA MR. S NEOG MS. S G BARUAH MR. B BORGOHAIN
22	MACApp./216/2019 WITH LCR	HAOWA KHATUN AND 3 ORS Versus UNITED INDIA INSURANCE COMPANY LIMITED AND 2 ORS	MR. D DAS MR. B J TALUKDAR	MR. R C PAUL MR. A SAYED MR. P HAZARIKA MS M BHARATI
23	MACApp./276/2019 WITH LCR	LAISHREE MOCHAHARY @ MUCHAHARY AND ANR Versus REGIONAL MANAGER, UNITED INDIA INSURANCE CO. LTD. AND 2 ORS	MR. A R AGARWALA	MR. K K DEY MR V K BAROOAH
24	MACApp./352/2019 WITH LCR	UNITED INDIA INSURANCE CO. LTD Versus PURNIMA DAS and 6 ORS	MR. A TALUKDAR MS. L SHARMA MR. K K BHATTA MR. J JOHN	MR. Z IQBAL (R1 - R5) MR. D MONDAL (R1 - R5)
25	MACApp./501/2019	MD. ABED ALI AND 2 ORS. Versus SYED NAZRUL ISLAM AND 2 ORS.	MR D MONDAL MR. P SARMA	MS N NATH MR. M DUTTA MR. J MAHANTA
26	MACApp./604/2019	MST. SAFURA KHATOON @ SUGURA KHATUN AND 2 ORS Versus SYED NAZRUL ISLAM AND 2 ORS	MR D MONDAL MR. P SARMA	MS N NATH MR. M DUTTA

27	MACApp./616/2019 WITH LCR	KHODEZA KHATUN Versus THE UNITED INDIA INSURANCE COMPANY LIMITED AND 2 ORS	MR. S MUKTAR MR. S HUSSAIN	MR. K K BHATTA MS R DEVI
28	MACApp./624/2019	SMTI. REKHA BAISWA AND 2 ORS Versus SRI THENGTOM BONGRUNG AND ANR	MR D K KALITA MR. N ANAND MR. K K PARASAR	MR A N DAS
29	MACApp./656/2019 WITH LCR	MOJIDA KHATUN AND 4 ORS. Versus UNITED INDIA INDURANCE CO. LTD AND 2 ORS	MR. K SARMA MR. D DAS MR. M BARUAH	MR H BURAGOHAIN (R1) MR. B J MUKHERJEE (R1)
30	MACApp./29/2020 WITH LCR	MUSST. MONOWARA BEGUM Versus UNITED INDIA INSURANCE CO LTD	MR.K N CHOUDHURY MR.J MOLLAH MRA HAWARI	
31	MACApp./275/2020 WITH LCR	UNITED INDIA INSURANCE CO. LTD Versus MRS BOBY BURAGOHAIN AND 5 ORS	MS S MOCHAHARI MR SISHIR DUTTA MS. M CHOUDHURY MS M GAZLOO	MR. R BORUAH
32	MACApp./92/2021	UNITED INDIA INSURANCE COMPANY LIMITED Versus MD MUSADIDQUR RAHMAN and ANR	MR. S BASUMATARY	

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LEAVE NOTE OF ADVOCATES FOR 10/04/2021

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1)	MR. V K CHOPRA	02-05-2021	To	07-05-2021
2)	MR. R P SINGH	05-04-2021	To	26-04-2021
3)	MR. G AGARWAL	07-04-2021	To	10-04-2021
4)	MRS N AGARWAL	07-04-2021	To	10-04-2021
5)	MR B K SINGH	19-04-2021	To	30-04-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

NATIONAL LOK ADALAT CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Saturday,10th April 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVYOTI SAIKIA

COURT NO: 4

**[THIS COURT WILL SIT IN ORIGINAL COURT NO. 11
NATIONAL INSURANCE CO. LTD.**

CONCILIATORS:-

- 1) Ms. Rita Das Mozumdar**
- 2) Mr. Ramani Mohan Choudhury]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	MACApp./54/2016 CAVT. NO. 1711/2014 WITH LCR	THE NATIONAL INSURANCE CO LTD Versus SMTI ANJU BORAH and 5 ORS	MR. P J PHUKAN MR. A J SAIKIA MR. N N BHUYAN MR. U K DUTTA MR. K BORA	MR D MONDAL FOR CAVEATOR
2	MFA/66/2016 WITH LCR	NATIONAL INSURANCE CO LTD Versus MD MAJIBUR RAHAN and ANR	MS.R D MOZUMDAR MR. S DEKA	MR.B BISHAYAR- 1and2 MR.B U LASKAR(R- 1&2)
3	MACApp./168/2017 WITH LCR	NATIONAL INSURANCE CO. LTD. Versus SONARAM PATOR and 6 ORS.	MR T KALITA MR.R GOSWAMI MR.I ALAM	MR. M. TALUKDAR MR. T PAUL
4	MACApp./211/2017 WITH LCR	SRI PROBHAT SALAI and 2 ORS Versus NATIONAL INSURANCE COMPANY LTD and 4 ORS	MR.S RAHMAN	MS. R D MOZUMDAR MRS. S ROY MS I DAS MR. A M KHAN MR.A AHMED R-4 MS. C MOZUMDAR MR. S P SHARMA
5	MACApp./395/2017 CAVT. NO. 483/2017 WITH LCR	NATIONAL INSURANCE CO. LTD Versus SMT LALITA DEVI and 4 ORS	MR. K K BHATRA MR. S DAS MR. R K BHATRA MS. A BORA MS. P HUJURI MR. A SAIKIA MR. D K BHATRA	MR. S UKTAR MR. Z IQBAL MR. S RAHMAN FOR CAVEATOR
6	MACApp./497/2017 WITH LCR	FARIZ UDDIN CHOUDHURY Versus ALAUDDIN LASKAR and ANR.	MR.B CHAKRABORTY MR.T R SARMA MS.P MITRA MS.L GOGOI MS.P HAZARIKA	MRS K DEKA MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA MISS M BORUAH
7	MACApp./502/2017 WITH LCR	ABDUL JALIL BARBHUIYA and ANR Versus MD SALIM UDDIN LASKAR and 2 ORS	MR. M TALUKDAR MS. D KALITA	MS. M SAIKIA MS. P BORTHAKUR
8	MACApp./531/2017 WITH LCR	SRI NAYAN DAS Versus THE REGIONAL MANAGER NATIONAL INSURANCE CO. LTD and ANR	MR.B BISHAYA MS.R PATHAK	MR.A DUTTA MRS.P M DUTTA

9	I.A.(Civil)/3742/2017 in MACApp./566/2017	THE NATIONAL INSURANCE COMPANY LTD Versus MISS PRIYANKA THAKURIA and 2 ORS	MR. A DUTTA MRS. P M DUTTA	MR. S K GOSWAMI (R1) MR I AHMED (R3) MR. R SHARMA (R1) MR. S SINGH (R1)
	WITH MACApp./566/2017	THE NATIONAL INSURANCE COMPANY LTD Versus MISS PRIYANKA THAKURIA and 2 ORS	MR.A DUTTA MRS.P M DUTTA	MR. S K GOSWAMI (R1) MR I AHMED (R3) MR. R SHARMA (R1) MR. S SINGH (R1)
10	MACApp./100/2018 WITH LCR	THE NATIONAL INSURANCE COMPANY LIMITED Versus SRI RATUL NATH and 2 ORS	MR.A K JAIN MS.R D MOZUMDAR MR. A DUTTA MR. A DUTTA MRS. P M DUTTA	MR. S K GOSWAMI (R2) MR D MONDAL MR. B K GOSWAMI (R2) MR. A S ROY (R2)
11	MACApp./302/2018 WITH LCR	NATIONAL INSURANCE COMPANY LTD Versus SMTI REKHA SARKAR	MR. K K BHATRA MR. R K BHATRA MR. A SAIKIA MS P HUJURI	MR. S MUKTAR MR. Z IQBAL MR. S RAHMAN (R1, R2) MR. B CHOWDHURY (R3) MR. A C AZAD (R3)
12	MACApp./311/2018	NATIONAL INSURANCE COMPANY LIMITED Versus MST TOHIRON BIBI AND 6 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. R ALI MR. M SHAH MR. M SHAH MR. P RAHMAN MR. P RAHMAN
13	WITH MACApp./288/2018	NATIONAL INSURANCE COMPANY LIMITED Versus BOSITON BIBI AND 3 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. A TALUKDAR (R5) MR. K K BHATTA (R5) MR. S RAHMAN MR. M DUTTA (R3) MR. S HUSSAIN MS. M BARMAN (R3) MD A HUSSAIN MR. K H SAIKIA MR. M ISLAM (R3) MS. J TALUKDAR (R5)
14	WITH MACApp./307/2018	NATIONAL INSURANCE COMPANY LIMITED Versus ABDUR RASHID MONDAL AND 5 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. K K BHATTA (R6) MR. M DUTTA (R4) MS. M BARMAN (R4) MR. J JOHN (R6) MR. M ISLAM (R4) MR. A HAWARI (R1, 2 AND 3) MS. JONA TALUKDAR (R6) MR. S ISLAM (R1, 2 AND 3) MS. R DEVI (R6)
15	WITH MACApp./371/2018 WITH LCR	NATIONAL INSURANCE COMPANY LIMITED Versus MD HAMIDUR RAHMAN AND 7 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. A J SAIKIA (R8) MR. S ISLAM MR. U K DUTTA (R8) MR. B KAKATI (R8) MR A HAWARI MR A HAWARI MR A HAWARI MS B KASSHYAP (R8)
16	MACApp./852/2018 WITH LCR	NATIONAL INSURANCE COMPANY LIMITED Versus PAPU BORAH and 2 ORS	MRS. S ROY	MR D MONDAL
17	MACApp./4/2019 WITH LCR	FIRDOUS RAHMAN Versus NATIONAL INSURANCE CO. LTD AND 2 ORS	MR. S MUKTAR MR. S RAHMAN MR. S HUSSAIN MR. M UDDIN	MR. K K BHATRA MR. R K BHATRA MR. A SAIKIA MR D BHUYAN
18	MACApp./76/2019 WITH LCR	MISS RITUPARNA SARMAH AND 2 ORS Versus SRI DHARMESWAR BORA AND 2 ORS	MR. S S BAROOAH	MR SISHIR DUTTA MR. S DUTTA MR D BHUYAN (R-3) MS R GANGAWAT (R-3) MS M N KONYAK (R-3)

19	MACApp./342/2019	SMTI. SARITA SINGH AND 2 ORS. Versus SRI BIMAL ROY AND 3 ORS.	MR. B P BORAH MR P J DUTTA	MR S DAS MR. A J SAIKIA MR. U K DUTTA MR. B KAKATI MS B KASSHYAP
20	MACApp./468/2019 WITH LCR	NATIONAL INSURANCE COMPANY LIMITED Versus SRI DINESH TALUKDAR @ DINESH CH. TALUKDAR and 2 ORS		MR. R DEKA MR. R ALI MS I DAS MR. H A AHMED
21	I.A.(Civil)/524/2019 in MACApp./1609/2019	NATIONAL INSURANCE COMPANY LTD Versus MD SAIDUR RAHMAN @ SAHIDUL RAHMAN AND 2 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. M TALUKDAR MR. M TALUKDAR
	WITH MACApp./1609/2019 (Filing Number)	NATIONAL INSURANCE COMPANY LTD Versus MD SAIDUR RAHMAN @ SAHIDUL RAHMAN AND 2 ORS		
22	MACApp./578/2019 WITH LCR	ABDUL AZIZ Versus THE NATIONAL INSURANCE COMPANY LIMITED AND 2 ORS	MR. S MUKTAR MR. S HUSSAIN	MR. A DUTTA MRS. P M DUTTA
23	MACApp./21/2020	BHABEN BARUAH Versus SUBRATA BORTHAKUR AND ANR	MR. A R AGARWALA	MR. N M DUTTA
24	MACApp./53/2020 WITH LCR	SHIV SANKAR GHOSH Versus NATIONAL INSURANCE CO. LTD. AND 2 ORS	MR. A R AGARWALA	MR. N M DUTTA
25	MACApp./59/2020	THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTIBABY TANTABAI and 4 ORS	MS.R D MOZUMDAR MS.C MOZUMDAR MR.H DAS MR.S P SHARMA MISS M BARUAH	PP, ASSAM
26	MACApp./135/2020	SRI LAKSHYAJIT BARUAH Versus THE BRANCH MANAGER, NATIONAL INSURANCE COMPANY LIMITED AND ANR	MR. A MANNANF MR. S AHMED MD A S ALI	MR. A DUTTA MR. S DAS MRS. R T DAS MR K DAS MRS. P M DUTTA
27	MACApp./196/2020 WITH LCR	AJJUR RAHMAN @ MD. AJJUL @ AZIZUL RAHMAN Versus NATIONAL INSURANCE CO. LTD AND 2 ORS	MR. A R AGARWALA	MR. A DUTTA MRS. P M DUTTA
28	I.A.(Civil)/834/2020 in MACApp./1871/2020	MRS. TAFIZAN BEGUM Versus SRI RAJ KUMAR JAIN AND ANR	MR. I A TALUKDAR MR. B HUSSAIN	MR. A DUTTA MRS. P M DUTTA
	WITH MACApp./1871/2020 (Filing Number)	MRS. TAFIZAN BEGUM Versus SRI RAJ KUMAR JAIN AND ANR		
29	I.A.(Civil)/1574/2020 in MACApp./5737/2020	NATIONAL INSURANCE COMPANY LIMITED Versus PROTIMA NATH AND 6 ORS.	MR. R GOSWAMI MS. P BORTHAKUR	MR. M TALUKDAR MR. A SHAKIL MS. M BORUAH
	WITH MACApp./5737/2020 (Filing Number)	NATIONAL INSURANCE COMPANY LIMITED Versus SMTI PROTIMA NATH AND 6 ORS (D)		
30	I.A.(Civil)/1579/2020 in MACApp./5738/2020	NATIONAL INSURANCE COMPANY LIMITED Versus ANJOLI GOGOI AND 6 ORS.	MR. R GOSWAMI MS. P BORTHAKUR	MRS R BEGUM MS. M DEVI

WITH
MACApp./5738/2020
(Filing Number)

NATIONAL INSURANCE COMPANY
LIMITED

Versus

SMTI ANJOLI GOGOI AND 6 ORS (E)

31 MACApp./14/2021

NATIONAL INSURANCE COMPANY LTD.

MS. R D MOZUMDAR

Versus

SMT. RUKMINI THAPA AND 2 ORS.

MS. C MOZUMDAR

MR. S P SHARMA

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1)	MR. V K CHOPRA	02-05-2021	To	07-05-2021
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